

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
CP - 138/241-242/ND/2019

IN THE MATTER OF:

Manhar Sabharwal

....Applicant

Vs

Sabharwal Food Industries Pvt Ltd

....Respondent

SECTION

U /s. 241-242

Order delivered on 25.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Ravi Krishan Chandna, Adv. Mawit

For the Respondent

: Adv. Sourabh Gupta, Adv. Puneet Yadav, Adv. Tarun Arora

ORDER

Pursuant to the earlier order, rejoinder has been filed by the petitioner and the same is on record. Now, since the pleadings are complete, list the case for final hearing on **31.03.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)